

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

NOTIFICATION

Dated 28-1-80

No. 3159 (F.No. 842/79-WT) In exercise of the powers conferred by Sub-Section (1) of Section 269B of the Income-tax Act, 1961 (43 of 1961) and in supersession of notification No. 62/79-F.No. 316/180/79-WT dated 10.8.79, the Central Government hereby order that Inspecting Assistant Commissioner of (Acquisition), Jullundur shall have jurisdiction over the areas as mentioned in the following table:

T A B L E

Inspecting Assistant Commissioner of Income-tax, Acquisition Range Jullundur.	Jullundur, Kapurthala, Hoshiarpur, Bhatinda, Ferozepur and Faridkot Districts of Punjab.
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This order shall come into force with effect from 30.11.1979 After Noon.



(S.R. GUPTA)

UNDER SECRETARY, TO THE GOVERNMENT OF INDIA

To

The Manager,
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(S.R. GUPTA)

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